

DIVISION BENCH
COURT - II

S-10

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/202(KB)2021
IA(I.B.C)/1283(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03RD JULY 2024

IN THE MATTER OF	SARGA UDAIPUR HOTELS & RESORTS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 10

Appearance (via video conferencing/physically)

Mr. Abhishek Jain, Adv.] For the Resolution Professional
Ms. Meenakshi Manot, Adv.]

O R D E R

1. Ld. Counsel appearing on behalf of the Resolution Professional present.
2. **IA(I.B.C)/1283(KB)2024:**
 - a. Registry is directed to issue notice to the Respondent to file reply affidavit within a period of two weeks by way of speed post and by e-mail and place the tracking information report on record.
 - b. List the matter on **09.08.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**